

25.5.93.

2.

O.A. 2484/90.

None for applicant.

Shri Ashok Kashyap-for the ~~xx~~ respondents.

This case has been called in the revised list.

No one is present on behalf of the applicant.

No one was present when the case was called on the first occasion. The O.A. is, therefore, dismissed in default.

S.R. Adige
(S.R. ADIGE)
MEMBER (A)

S.K. Dharon
(S.K. DHAON)
VICE CHAIRMAN (J)